

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

13. C.P.(IB)-569(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.02.2021**

NAME OF THE PARTIES: Om Logistics Limited

V/s

Mitashi Edutainment Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing (VC).

Mr. Pranav Thakkar, counsel for the petitioner is present. None appeared for respondent. Petitioner is directed to serve one more notice on the other side clearly intimating the next date of hearing and file service affidavit at least two days before the next date of hearing. List this matter on 19.03.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)